

## Cause List for Mediation Centre

Date : 09/05/2025

**Mediator : Ms. Anupam Dhingra, Advocate**

Case No.:	838/22	Case Id:	2503M02445	Referring Judge :	Sh. Dev Chaudhary, DJS		
Case Type :	OTHER CIVIL SUIT : OTHER CIVIL SUIT				Hearing Time :	11:30:00 AM	
AJAY JAIN		Vs.	LEELA GOSWAMI				
						Total Days spent :	45
Case No.:	166/18	Case Id:	2503M02075	Referring Judge :	Sh. Aakash Sharma, DJS		
Case Type :	INJUNCTION/POSSESSION/DAMAGES : SUIT FOR MANDATORY /				Hearing Time :	12:30:00 PM	
RAM SWARUP & ANR		Vs.	BANK OF BARODA & ORS				
						Total Days spent :	62
Case No.:	798/21	Case Id:	2502M01673	Referring Judge :	Ms. Helly Fur Kaur, DJS		
Case Type :	MATRIMONIAL : DOMESTIC VIOLENCE				Hearing Time :	12:30:00 PM	
PRIYANKA SRIVASTAV		Vs.	GAUTAM SRIVASTAV				
						Total Days spent :	76
Case No.:	2539/20	Case Id:	2410M08951	Referring Judge :	Ms. Neha Goel, DJS		
Case Type :	138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT				Hearing Time :	2:00:00 PM	
M/S JK TYRES & INDUSTRIES LTD		Vs.	KRISHAN AGGARWAL				
						Total Days spent :	202
Case No.:	1334/24	Case Id:	2504M03510	Referring Judge :	Ms. Richa Sharma, DJS		
Case Type :	RECOVERY : SUIT FOR RECOVERY OF MONEY				Hearing Time :	3:00:00 PM	
MONIKA RATHI		Vs.	DALVIR @ UMESH				
						Total Days spent :	13
Case No.:	8652/22	Case Id:	2504M03556	Referring Judge :	Ms. Meena Chauhan, DJS		
Case Type :	138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT				Hearing Time :	3:00:00 PM	
SHRIRAM CITY UNION FINANCE LTD		Vs.	FAHIMUDDIN ANSARI				
						Total Days spent :	13
Total : 6							

**Mediator : Ms. Kusum Lata Sharma, Advocate**

Case No.:	550/24	Case Id:	2504M03569	Referring Judge :	Sh. Harvinder Singh, DHJS		
Case Type :	MACT : MOTOR ACCIDENT CLAIM ACT CASES				Hearing Time :	2:00:00 PM	
PARSHANT NARAYAN TIWARI		Vs.	VIPIN NAGAR & ANR				
						Total Days spent :	10
Case No.:	122/24	Case Id:	2502M01740	Referring Judge :	Sh. Hem Raj, DHJS		
Case Type :	CRIMINAL OTHERS : CRIMINAL OTHERS				Hearing Time :	3:00:00 PM	
AKSHAT KAPOOR & ANR		Vs.	STATE OF NCT OF DELHI & ORS				

## Cause List for Mediation Centre

Date : 09/05/2025

Total Days spent : 73

Total : 2

**Mediator : Ms. Meenakshi Verma, Advocate**

Case No.: 3184/24 Case Id: 2503M02658 Referring Judge : Ms. Shreya Singh, DJS  
Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time : 12:00:00 PM  
M/S EVERGREEN PUBLICATIONS INDIA LTD Vs. MOHD ASHFAQ  
Total Days spent : 41

Case No.: 147/23 Case Id: 2504M03493 Referring Judge : Ms. Shruti Sharma-II, DJS  
Case Type : MATRIMONIAL : MATRIMONIAL OTHERS Hearing Time : 2:00:00 PM  
SHOBHA RANI Vs. KEVAL KUMAR  
Total Days spent : 13

Case No.: 1215/22 Case Id: 2504M03499 Referring Judge : Sh. Dev Chaudhary, DJS  
Case Type : RECOVERY : SUIT FOR RECOVERY OF MONEY Hearing Time : 2:00:00 PM  
DINESH VERMA Vs. DISCOVERY LOGISTIC PVT LTD  
Total Days spent : 13

Case No.: 355/17 Case Id: 2504M03555 Referring Judge : Sh. Shashank Nandan Bhatt, DJS  
Case Type : CRIMINAL OTHERS : CRIMINAL OTHERS Hearing Time : 2:00:00 PM  
STATE Vs. JAGAN SINGH  
Total Days spent : 13

Case No.: 460/24 Case Id: 2504M02907 Referring Judge : Sh. Abhishek Goyal, DHJS  
Case Type : CRIMINAL OTHERS : CRIMINAL OTHERS Hearing Time : 2:30:00 PM  
BABLI Vs. RAJNISH  
Total Days spent : 34

Case No.: 3376/24 Case Id: 2504M03506 Referring Judge : Sh. Arun Sukhija, DHJS  
Case Type : MATRIMONIAL : PETITION FOR DIVORCE Hearing Time : 3:00:00 PM  
DIWAKAR GOSWAMI Vs. KUSHAL GOSWAMI  
Total Days spent : 13

Total : 6

**Mediator : Ms. Sumita Gupta, Advocate**

Case No.: 10878/16 Case Id: 2503M02005 Referring Judge : Sh. Dharmender Singh, DHJS  
Case Type : INJUNCTION/POSSESSION/DAMAGES : SUIT FOR MANDATORY / Hearing Time : 11:30:00 AM  
JAGROOP Vs. SEEMA DEVI  
Total Days spent : 62

## Cause List for Mediation Centre

Date : 09/05/2025

Case No.:	648/2020	Case Id:	2503M02652	Referring Judge :	Sh. Manoj Kumar Sharma, DHJS		
Case Type :	INJUNCTION/POSSESION/DAMAGES : SUIT FOR DAMAGES			Hearing Time :	12:00:00 PM		
SUMAN TANWAR		Vs.	THE MANAGER EXTRA MAKRS EDUCATION PVT LTD &				
				Total Days spent :		41	
Case No.:	809/24	Case Id:	2504M02831	Referring Judge :	Ms. Richa Sharma, DJS		
Case Type :	RECOVERY : SUIT FOR RECOVERY OF MONEY			Hearing Time :	12:30:00 PM		
SANJEEV OBEROI		Vs.	RAKESH SHARMA				
				Total Days spent :		34	
Case No.:	7619/23	Case Id:	2504M02827	Referring Judge :	Ms. Shreya Singh, DJS		
Case Type :	138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT			Hearing Time :	12:30:00 PM		
TATA CAPITAL FINANCIAL SERVICES LTD		Vs.	SARTHAK SANJAY				
				Total Days spent :		34	
Case No.:	970/21	Case Id:	2505M03840	Referring Judge :	Ms. Vandana, DHJS		
Case Type :	PARTITION : SUIT FOR PARTITION			Hearing Time :	2:00:00 PM		
PREMWATI		Vs.	RAM KISHAN & ORS				
				Total Days spent :		6	
Case No.:	2801/21	Case Id:	2505M03841	Referring Judge :	Ms. Manisha Bhau, DJS		
Case Type :	138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT			Hearing Time :	2:30:00 PM		
ARUN KUMAR BERRY		Vs.	VIVEK KUMAR MARVA				
				Total Days spent :		6	
Case No.:	9979/23	Case Id:	2503M02602	Referring Judge :	Ms. Neha Goel, DJS		
Case Type :	138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT			Hearing Time :	2:30:00 PM		
IDBI BANK LTD		Vs.	M/S RICH LIFE & ORS				
				Total Days spent :		41	
Total : 7							

**Mediator : Not Assigned, NIL**

Case No.:	815/24	Case Id:	2505M04073	Referring Judge :	Sh. Ajay Gupta, DHJS		
Case Type :	COMMERCIAL DISPUTE (POST) : COMMERCIAL DISPUTE (POST)			Hearing Time :	10:00:00 AM		
PATANJALI FOODS LTD		Vs.	STC FOODS				
				Total Days spent :		-1	
Case No.:	124/25	Case Id:	2505M04076	Referring Judge :	Sh. Shiv Kumar, DHJS		
Case Type :	RECOVERY : SUIT FOR RECOVERY OF MONEY			Hearing Time :	12:00:00 PM		
PRATEEK WALIA		Vs.	NIPUN BHATIA				
				Total Days spent :		-1	

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Date : 09/05/2025

Case No.:	729/23	Case Id:	2505M04075	Referring Judge :	Sh. Rakesh Kumar-IV, DHJS		
Case Type :	ELECTRICITY ACT : CASES UNDER ELECTRICITY ACT			Hearing Time :	12:00:00 PM		
BSSES RPL		Vs.	SUBHASH BIDLAN			Total Days spent :	-1
Case No.:	2827/23	Case Id:	2505M04074	Referring Judge :	Sh. Arun Sukhija, DHJS		
Case Type :	MATRIMONIAL : PETITION FOR DIVORCE			Hearing Time :	12:00:00 PM		
ANKIT SHARMA		Vs.	SHAKSHI SHARMA			Total Days spent :	-1
Case No.:	16186/16	Case Id:	2505M04078	Referring Judge :	Sh. Jiten Mehra, DHJS		
Case Type :	PARTITION : SUIT FOR PARTITION			Hearing Time :	12:30:00 PM		
TARA CHAND		Vs.	RATTAN LAL			Total Days spent :	-1
Case No.:	789/24	Case Id:	2505M04077	Referring Judge :	Sh. Sandeep Kumar Sharma, DHJS		
Case Type :	INJUNCTION/POSSESSION/DAMAGES : SUIT FOR DAMAGES			Hearing Time :	12:30:00 PM		
NAND KISHORE BANSAL		Vs.	PRAVEEN KASERA			Total Days spent :	-1
Case No.:	1492/18	Case Id:	2505M04079	Referring Judge :	Sh. Ankit Karan Singh, DJS		
Case Type :	138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT			Hearing Time :	12:30:00 PM		
MANOJ KUMAR		Vs.	DALIP KUMAR & ORS			Total Days spent :	-1
Case No.:	2918/23	Case Id:	2505M04080	Referring Judge :	Ms. Manisha Bhau, DJS		
Case Type :	138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT			Hearing Time :	12:30:00 PM		
GURCHARAN SINGH		Vs.	ASHWANI KUMAR OBEROI			Total Days spent :	-1
Case No.:	4300/22	Case Id:	2505M04081	Referring Judge :	Ms. Manisha Bhau, DJS		
Case Type :	138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT			Hearing Time :	12:30:00 PM		
KEDAR SINGH DARMAL		Vs.	RAJPATI GAHLOT			Total Days spent :	-1
Case No.:	824/24	Case Id:	2505M04082	Referring Judge :	Sh. Rishabh Tanwar, DJS		
Case Type :	138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT			Hearing Time :	12:30:00 PM		
RAMESH KUMAR MURJANI		Vs.	RAJESH BHATIA			Total Days spent :	-1
Case No.:	2177/22	Case Id:	2505M04097	Referring Judge :	Ms. Sukriti Jha, DJS		
Case Type :	138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT			Hearing Time :	2:00:00 PM		
RAVINDER PAL SINGH		Vs.	SANJAY SRIVASTAVA			Total Days spent :	-1

## Cause List for Mediation Centre

Date : 09/05/2025

Case No.:	12/22	Case Id:	2505M04088	Referring Judge :	Ms. Richa Sharma, DJS		
Case Type :	RENT ACT : LAND LORD & TENANT DISPUTES UNDER DRC				Hearing Time :	2:00:00 PM	
PARSHOTAM LAL ANAND & ORS		Vs.		VINOD KAPOOR		Total Days spent :	-1
Case No.:	4461/23	Case Id:	2505M04089	Referring Judge :	Sh. Shubham Gupta, DJS		
Case Type :	138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT				Hearing Time :	2:00:00 PM	
JIYA RAM		Vs.		GAJENDER SINGH		Total Days spent :	-1
Case No.:	3599/24	Case Id:	2505M04090	Referring Judge :	Sh. Abhay Choudhary, DJS		
Case Type :	138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT				Hearing Time :	2:00:00 PM	
ANIL SHARMA		Vs.		NARESH BANSAL		Total Days spent :	-1
Case No.:	343/24	Case Id:	2505M04091	Referring Judge :	Ms. Hemani Malhotra, DHJS		
Case Type :	COMMERCIAL DISPUTE (POST) : COMMERCIAL DISPUTE (POST)				Hearing Time :	2:00:00 PM	
M/S SIRCA PAINTS INDIA LTD		Vs.		MONISH SHAIKH		Total Days spent :	-1
Case No.:	7992/24	Case Id:	2505M04092	Referring Judge :	Sh. Amit Rana, DJS		
Case Type :	138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT				Hearing Time :	2:00:00 PM	
LAXMI VERMA		Vs.		BABITA MISHRA		Total Days spent :	-1
Case No.:	1769/24	Case Id:	2505M04093	Referring Judge :	Sh. Arun Sukhija, DHJS		
Case Type :	MATRIMONIAL : PETITION FOR DIVORCE				Hearing Time :	2:00:00 PM	
MANAN MALIK		Vs.		NANJUM MALIK @ NANJUM BEHAL		Total Days spent :	-1
Case No.:	369/24	Case Id:	2505M04094	Referring Judge :	Sh. Arun Sukhija, DHJS		
Case Type :	125 Cr.P.C. : CASES U/S 125 OF Cr.P.C.				Hearing Time :	2:00:00 PM	
NANJUM MALIK		Vs.		MANAN MALIK		Total Days spent :	-1
Case No.:	1773/24	Case Id:	2505M04096	Referring Judge :	Sh. Sahil Gupta, DJS		
Case Type :	RECOVERY : SUIT FOR RECOVERY OF MONEY				Hearing Time :	2:00:00 PM	
SUNIL GUPTA		Vs.		RAJEEV BEHL		Total Days spent :	-1
Case No.:	6985/24	Case Id:	2505M04087	Referring Judge :	Sh. Abhay Choudhary, DJS		
Case Type :	138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT				Hearing Time :	2:00:00 PM	
CSL FINANCE LTD		Vs.		ABDUL RASHID LOHARE			

## Cause List for Mediation Centre

Date : 09/05/2025

				Total Days spent :	-1
Case No.:	2137/24	Case Id:	2505M04098	Referring Judge :	Sh. Umang Joshi, DJS
Case Type :	INJUNCTION/POSSESSION/DAMAGES : SUIT FOR MANDATORY /			Hearing Time :	2:00:00 PM
PRABHUSHAN BHAGAT		Vs.	M/S DANDONA FINANCE LTD		
				Total Days spent :	-1
Case No.:	31/24	Case Id:	2505M04099	Referring Judge :	Sh. Sahil Gupta, DJS
Case Type :	RECOVERY : SUIT FOR RECOVERY OF MONEY			Hearing Time :	2:00:00 PM
RAJEEV BEHL		Vs.	SUNIL GUPTA		
				Total Days spent :	-1
Case No.:	209/25	Case Id:	2505M04100	Referring Judge :	Sh. Rajesh Kumar Goel, DHJS
Case Type :	COMMERCIAL DISPUTE (POST) : COMMERCIAL DISPUTE (POST)			Hearing Time :	2:00:00 PM
SUNIL GUPTA		Vs.	BEENA BEHL		
				Total Days spent :	-1
Case No.:	456/24	Case Id:	2505M04101	Referring Judge :	Ms. Shivli Talwar, DJS
Case Type :	MATRIMONIAL : DOMESTIC VIOLENCE			Hearing Time :	2:00:00 PM
RINKU		Vs.	BALRAM KUMAR & ORS		
				Total Days spent :	-1
Case No.:	16/22	Case Id:	2505M04102	Referring Judge :	Ms. Richa Sharma, DJS
Case Type :	RENT ACT : LAND LORD & TENANT DISPUTES UNDER DRC			Hearing Time :	2:00:00 PM
PARSHOTTAM LAL ANAND		Vs.	DAVINDER & ORS		
				Total Days spent :	-1
Case No.:	15/22	Case Id:	2505M04103	Referring Judge :	Ms. Richa Sharma, DJS
Case Type :	RENT ACT : LAND LORD & TENANT DISPUTES UNDER DRC			Hearing Time :	2:00:00 PM
PARSHOTAM LAL ANAND & ORS		Vs.	VIVEK CHABBRA		
				Total Days spent :	-1
Case No.:	14/22	Case Id:	2505M04104	Referring Judge :	Ms. Richa Sharma, DJS
Case Type :	RENT ACT : LAND LORD & TENANT DISPUTES UNDER DRC			Hearing Time :	2:00:00 PM
PARSHOTAM LAL ANAND		Vs.	DHIRENDER REHANI		
				Total Days spent :	-1
Case No.:	3191/23	Case Id:	2505M04095	Referring Judge :	Ms. Meena Chauhan, DJS
Case Type :	138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT			Hearing Time :	2:00:00 PM
MUTHOOT FINANCE LTD		Vs.	UNNAT ALI		
				Total Days spent :	-1
Case No.:	32/23	Case Id:	2505M04105	Referring Judge :	Ms. Richa Sharma, DJS
Case Type :	RENT ACT : LAND LORD & TENANT DISPUTES UNDER DRC			Hearing Time :	2:00:00 PM

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Date : 09/05/2025

PARSHOTAM LAL ANAND & ORS

Vs. SANJAY ARORA

Total Days spent : -1

Case No.: 10119/24 Case Id: 2505M04085 Referring Judge : Sh. Amit Rana, DJS  
Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time : 2:00:00 PM  
NARINDER KUMAR GUPTA Vs. SHADAB

Total Days spent : -1

Case No.: 589/24 Case Id: 2505M04084 Referring Judge : Sh. Rajesh Kumar Goel, DHJS  
Case Type : COMMERCIAL DISPUTE (POST) : COMMERCIAL DISPUTE (POST) Hearing Time : 2:00:00 PM  
BANSAL TEXTILES Vs. PRAVEEN KHANDELWAL

Total Days spent : -1

Case No.: 2517/20 Case Id: 2505M04083 Referring Judge : Sh. Amit Rana, DJS  
Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time : 2:00:00 PM  
M/S S B SHAH & CO PVT LTD Vs. SHUBHAM GOYAL

Total Days spent : -1

Case No.: 2518/20 Case Id: 2505M04086 Referring Judge : Sh. Amit Rana, DJS  
Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time : 2:00:00 PM  
M/S S B SHAH & CO PVT LTD Vs. SHUBHAM GOYAL

Total Days spent : -1

Total : 33

Mediator : Sh. A.S. Chaudhary, Advocate

Case No.: 1057/21 Case Id: 2502M01661 Referring Judge : Ms. Pooja Yadav, DJS  
Case Type : MATRIMONIAL : DOMESTIC VIOLENCE Hearing Time : 11:30:00 AM  
SAHANAZ Vs. MOHD ABID & ORS

Total Days spent : 76

Case No.: 328/23 Case Id: 2504M02822 Referring Judge : Ms. Shivli Talwar, DJS  
Case Type : MATRIMONIAL : DOMESTIC VIOLENCE Hearing Time : 12:00:00 PM  
KAVITA Vs. KIRAN & ORS

Total Days spent : 34

Case No.: 359/18 Case Id: 2505M03834 Referring Judge : Ms. Nivedita Anil Sharma, DHJS  
Case Type : MATRIMONIAL : PETITION FOR DIVORCE Hearing Time : 12:30:00 PM  
PREM LATA KAUSHIK Vs. RS KAUSHIK

Total Days spent : 6

Total : 3

## Cause List for Mediation Centre

Date : 09/05/2025

**Mediator :** Sh. Dharamvir Gupta, Advocate

Case No.:	1098/19	Case Id:	2504M03184	Referring Judge :	Ms. Shagun Sharma, DHJS	
Case Type :	INJUNCTION/POSSESSION/DAMAGES : SUIT FOR POSSESSION AND				Hearing Time :	2:00:00 PM
LALIT KUMAR		Vs.	RAJ KUMAR & ANR			
Total Days spent :						22
Total :	1					

**Mediator :** Sh. Gaurav Deep Sahdev, Advocate

Case No.:	684/15	Case Id:	2502M01393	Referring Judge :	Sh. Ram Lal Meena, DHJS	
Case Type :	ELECTRICITY ACT : CASES UNDER ELECTRICITY ACT				Hearing Time :	11:30:00 AM
STATE		Vs.	SACHIN			
Total Days spent :						84

Case No.:	651/23	Case Id:	2504M02828	Referring Judge :	Ms. Anamika, DJS	
Case Type :	MATRIMONIAL : DOMESTIC VIOLENCE				Hearing Time :	12:00:00 PM
SHASHI		Vs.	AJEET KUMAR & ORS			
Total Days spent :						34

Case No.:	10883/24	Case Id:	2505M03846	Referring Judge :	Ms. Shreya Singh, DJS	
Case Type :	138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT				Hearing Time :	12:30:00 PM
SHRIRAM FINANCE LTD		Vs.	JYOTI MAWAR			
Total Days spent :						6

Case No.:	1590/24	Case Id:	2502M01813	Referring Judge :	Sh. Kautuk, DJS	
Case Type :	RECOVERY : SUIT FOR RECOVERY OF MONEY				Hearing Time :	12:30:00 PM
PUSHPA DEVI		Vs.	BINDU DHANWAL			
Total Days spent :						69

Case No.:	205/24	Case Id:	2504M02837	Referring Judge :	Sh. Murari Prasad Singh, DHJS	
Case Type :	125 Cr.P.C. : CASES U/S 125 OF Cr.P.C.				Hearing Time :	2:00:00 PM
PREETI KOHLI		Vs.	MANISH MANCHANDA			
Total Days spent :						34

Total : 5

**Mediator :** Sh. Jai Ram Garg, Advocate

Case No.:	961/24	Case Id:	2501M00195	Referring Judge :	Ms. Ravinder Bedi, DHJS	
Case Type :	COMMERCIAL DISPUTE (POST) : COMMERCIAL DISPUTE (POST)				Hearing Time :	12:30:00 PM
SRI NARAYN MERCANTIES PVT LTD		Vs.	NITCO MARBLE & GRANITE PVT LTD			
Total Days spent :						118



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Date : 09/05/2025

Case No.:	840/24	Case Id:	2501M00189	Referring Judge :	Sh. Manoj Kr. Nagpal, DHJS		
Case Type :	COMMERCIAL DISPUTE (POST) : COMMERCIAL DISPUTE (POST)				Hearing Time :	12:30:00 PM	
M/S SRI NARAYAN MERCANTILES PVT LTD		Vs.		NITCO MARBLE GRANITE PVT LTD		Total Days spent :	118
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Case No.:	8763/19	Case Id:	2504M02908	Referring Judge :	Ms. Manya, DJS		
Case Type :	MATRIMONIAL : DOMESTIC VIOLENCE				Hearing Time :	1:00:00 PM	
RITIKA		Vs.		KARAN		Total Days spent :	34
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Case No.:	10528/18	Case Id:	2504M03553	Referring Judge :	Ms. Aradhana, DJS		
Case Type :	138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT				Hearing Time :	1:00:00 PM	
M/S PSKS IMPEX		Vs.		M/S FIT LINE ENTERPRISES & ANR		Total Days spent :	13
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Case No.:	68/23	Case Id:	2505M03854	Referring Judge :	Ms. Nivedita Anil Sharma, DHJS		
Case Type :	MATRIMONIAL : PETITION FOR DIVORCE				Hearing Time :	2:30:00 PM	
ISMAIL @ RAJU		Vs.		RAHISA BEGUM		Total Days spent :	6
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Total :	5						

**Mediator :** Sh. Neeraj Gupta, Advocate

Case No.:	76/19	Case Id:	2504M03492	Referring Judge :	Sh. Sachin Sood, DHJS		
Case Type :	OTHER CIVIL SUIT : OTHER CIVIL SUIT				Hearing Time :	11:00:00 AM	
MANCHANDA BROTHERS		Vs.		MANCHANDA FOODS		Total Days spent :	13
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Case No.:	444/19	Case Id:	2504M03557	Referring Judge :	Sh. Arun Sukhija, DHJS		
Case Type :	MATRIMONIAL : PETITION FOR DIVORCE				Hearing Time :	2:00:00 PM	
DINESH		Vs.		ANURADHA		Total Days spent :	13
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Case No.:	440/22	Case Id:	2505M03830	Referring Judge :	Ms. Neha Paliwal, DHJS		
Case Type :	INJUNCTION/POSSESSION/DAMAGES : SUIT FOR MANDATORY /				Hearing Time :	2:00:00 PM	
INDERJEET		Vs.		DWARKA NATH & ORS		Total Days spent :	6
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Case No.:	1823/23	Case Id:	2504M03507	Referring Judge :	Ms. Pooja Yadav, DJS		
Case Type :	MATRIMONIAL : DOMESTIC VIOLENCE				Hearing Time :	2:30:00 PM	
RAJ RANI		Vs.		RAJINDER PRASAD & ORS		Total Days spent :	13
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Total :							

## Cause List for Mediation Centre

Date : 09/05/2025

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**Mediator : Sh. Pradeep Kumar, Advocate**

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Case No.: 18/22 Case Id: 2501M00763 Referring Judge : Ms. Nivedita Anil Sharma, DHJS  
Case Type : 125 Cr.P.C. : CASES U/S 125 OF Cr.P.C. Hearing Time : 12:15:00 PM  
SUSHIL & ANR Vs. PRADEEP KUMAR  
Total Days spent : 104

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Case No.: 418/24 Case Id: 2504M03494 Referring Judge : Ms. Shruti Sharma-II, DJS  
Case Type : MATRIMONIAL : DOMESTIC VIOLENCE Hearing Time : 12:30:00 PM  
POOJA AHIRWAR Vs. RAMSWROOP  
Total Days spent : 13

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Case No.: 97345/16 Case Id: 2504M03500 Referring Judge : Sh. Kapil Gupta, DJS  
Case Type : OTHER CIVIL SUIT : OTHER CIVIL SUIT Hearing Time : 2:30:00 PM  
ATMA RAM TRUST Vs. SANATAN DHARAM SABHA RAWALPINDI  
Total Days spent : 13

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Case No.: 802/23 Case Id: 2505M03859 Referring Judge : Ms. Sukriti Jha, DJS  
Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time : 2:30:00 PM  
M/S ORIENT MICRO ABRASIVE LTD Vs. M/S SACHIN TRADING  
Total Days spent : 6

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Case No.: 815/23 Case Id: 2505M03860 Referring Judge : Ms. Sukriti Jha, DJS  
Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time : 2:30:00 PM  
M/S ORIENT MICRO ABRASIVES LTD Vs. M/S SACHIN TRADING  
Total Days spent : 6

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Case No.: 67/21 Case Id: 2502M01197 Referring Judge : Sh. Murari Prasad Singh, DHJS  
Case Type : MATRIMONIAL : MATRIMONIAL OTHERS Hearing Time : 3:00:00 PM  
TARUNA SINGH Vs. MANOJ KUMAR SINGH  
Total Days spent : 90

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Case No.: 1416/21 Case Id: 2504M03491 Referring Judge : Sh. Umang Joshi, DJS  
Case Type : RECOVERY : SUIT FOR RECOVERY OF MONEY Hearing Time : 3:00:00 PM  
M/S MLM INDIA LTD Vs. SAI PRINT & PACK  
Total Days spent : 13

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Total : 7

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**Mediator : Sh. Rajesh Bhatia, Advocate**

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Case No.: 224/19 Case Id: 2504M03552 Referring Judge : Sh. Manoj Kumar Sharma, DHJS  
Page No. : 12

## Cause List for Mediation Centre

Date : 09/05/2025

Case Type : PARTITION : SUIT FOR PARTITION

Hearing Time : 12:00:00 PM

SENH GULATI

Vs. JASMEET SINGH BEDI

Total Days spent : 13

Case No.: 366/19 Case Id: 2504M02898

Referring Judge : Ms. Nivedita Anil Sharma, DHJS

Case Type : 125 Cr.P.C. : CASES U/S 125 OF Cr.P.C.

Hearing Time : 12:00:00 PM

USHA MALHOTRA

Vs. RAMESH MALHOTRA

Total Days spent : 34

Case No.: 699/23 Case Id: 2504M02817

Referring Judge : Sh. Shiv Kumar, DHJS

Case Type : INJUNCTION/POSSESSION/DAMAGES : SUIT FOR INJUNCTION

Hearing Time : 12:45:00 PM

VANSHIKA

Vs. CHANDA DEVI & ORS

Total Days spent : 34

Total : 3

Mediator : Sh. Sanjay Sharma, Advocate

Case No.: 2/25 Case Id: 2504M02909

Referring Judge : Ms. Akansha Gautam, DJS

Case Type : MATRIMONIAL : DOMESTIC VIOLENCE

Hearing Time : 2:30:00 PM

ANJU BANSAL

Vs. BRIJ BHUSHAN & ORS

Total Days spent : 34

Total : 1

Mediator : Sh. V.P. Johri, Advocate

Case No.: 1238/18 Case Id: 2504M03562

Referring Judge : Sh. Arvind Dev, DJS

Case Type : INJUNCTION/POSSESSION/DAMAGES : SUIT FOR MANDATORY /

Hearing Time : 12:30:00 PM

CHAMELI DEVI

Vs. DEV KUMAR

Total Days spent : 13

Total : 1

Mediator : Sh. Vivek Gupta, Advocate

Case No.: 96/25 Case Id: 2504M02899

Referring Judge : Ms. Neha Paliwal, DHJS

Case Type : PARTITION : SUIT FOR PARTITION

Hearing Time : 2:00:00 PM

DOLLY KAPOOR

Vs. RATNA CHANANA & ORS

Total Days spent : 34

Case No.: 223/19 Case Id: 2504M03551

Referring Judge : Ms. Nivedita Anil Sharma, DHJS

Case Type : 125 Cr.P.C. : CASES U/S 125 OF Cr.P.C.

Hearing Time : 3:00:00 PM

ANUPREKSHA JAIN

Vs. ABHISHEK JAIN

Total Days spent : 13

Page No. : 12

## Cause List for Mediation Centre

Date : 09/05/2025

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Total : 2

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